



Central Administrative Tribunal Principal Bench

OA No. 3099/2019
This is the 11th day of December, 2019

**Hon'ble Mrs. Vijay Lakshmi, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

Vishwa Vijay Singh, Superintendent,
Group 'B'
Aged About 35 years,
S/o Sh. Täj Pal Singh
R/o H-83, Ground Floor, Lajpat Nagar-I
New Delhi. Applicant
(By advocate : Sh. M K Bhardwaj)

Versus

1. Union of India,
through its Secretary,
Ministry of Home Affairs,
North Block, New Delhi.
2. Narcotics Control Bureau,
through its Director General,
West Block No.1, R.K. Puram, New Delhi.
3. The Secretary,
Department of Personnel & Training (DOP&T)
North Block, New Delhi. ...Respondents
(By advocate : Sh. Rajeev Kumar)

ORDER

Hon'ble Mr. Pradeep Kumar, Member (A):

1.0. The applicant herein is posted as Superintendant in Narcotics Control Bureau (NCB) at Delhi Office and in the present posting, he had done about one year and eight months service and he has been transferred from an office posting to a Field posting of NCB at Mumbai. Applicant pleads that his wife is undergoing medical treatment at



Delhi. The present transfer order is alleged to have happened because of certain internal rivalries within the department.

2.0. Matter has been heard. The allegation appears to have substance as seen from the counter reply as well as the rejoinder submitted by the applicant. However, the Tribunal cannot be performing the administrative functions of running the department.

3.0. In view of this, the OA is disposed off with a direction to the applicant to make a detailed representation to respondent no.2 within a period of next one month. Respondent No.2 shall thereafter, consider the same and pass a reasoned and speaking order on the same within a further period of two months and advise the applicant.

Till such time the said speaking order is passed, the applicant shall not be relieved from his present posting at Delhi and he will be entitled to all facilities and monthly salary as due. The applicant shall be at liberty to approach the Tribunal, if any grievance still subsists. No costs.

4.0. Order **dasti**.

(Pradeep Kumar)
Member (A)

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(Justice Vijay Lakshmi)
Member (J)

